

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Trade Notice No. 22/2018

Dated: 30th July, 2018

To,

1. All Exporters/Members of Trade
2. All Regional Authorities of the Directorate General of Foreign Trade

Subject: Activation of E-com module for applying for SEIS, based on ANF 3B as notified vide Public Notice 15/ 2015-20 dated 28.06.2018

This Directorate has notified the form ANF 3B, vide Public Notice 15/ 2015-20 dated 28.06.2018. All the RAs and the members of trade are being informed that the E com module for applying for SEIS based on the new ANF 3B would be available from 01.09.2018, because the back-end software and its architecture is being re-designed as per the new format of ANF 3B. Therefore, the exporters/ members of trade are requested to apply in the online module for SEIS only after 01.09.2018.

This issues with the approval of the competent authority



(Lokesh H D)

Joint Director General of Foreign Trade